

ITEM NO.1

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

I.A.No.7/2014 in Civil Appeal No.11192/2014

M/S KROWN AGRO FOODS P.LTD.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(For modification of Court's Order and office report)

Date : 06/01/2015 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s)

Mr. Dhruv Tamta, Adv.
For Ms. Binu Tamta, Adv.

For Respondent(s)

Ms. Pyoli, Adv.
Mr. Amit Kumar, Adv.

Mr. S.R. Singh, Sr. Adv.
Mr. Sudeep Kumar, Adv.
For Mr. Ravi Prakash Mehrotra, Adv.

Intervenor

Mr. Ekansh Agarwal, Adv.
For Mr. Sanjeev Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 9th January, 2015.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2015.01.07
12:11:43 IST
Reason: